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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 1101/2002

This the 25th day of September, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)
HON'BLE SH. M.P. SINGH, MEMBER (A)

1. All India CPWD (MRM) Karamchari Sangathan (Regd.) through its President,
Shri Satish Kumar,
4823, Balbir Nagar Extn.,
Gali No. 13, Shahdara,
Delhi-32.
2. Bhagwat Prasad
S/o Shri Chunni Lal
Carpenter
3. Ram Chandra Sharma
S/o Shri Rameshwar Sharma
Carpenter
4. Jai Bhagwan
S/o Shri Tej Ram
Plumber.

.... Applicants

Applicants 2 to 4 C/o All India CPWD(MRM) Karamchari Sangathan
(Regd.) 4823, Balbir Nagar Extn., Gali No.13, Shahdara,
Delhi-32.

(By Advocate: Ms. Shilpa Chohan)

Versus

1. The Director General (Works),
CPWD, Nirman Bhawan,
New Delhi.
2. The Supdt. Engineer
Co-ordination (Elect),
CPWD,
East Block, R.K. Puram,
New Delhi.
3. The Supdt. Engineer (DCC-IX),
CPWD, I.P. Bhawan,
New Delhi.
4. The Executive Engineer,
(A) Division,
CPWD, I.P. Bhawan,
New Delhi.
5. The Executive Engineer,
(L) Division,
CPWD, Barakhamba Road,
New Delhi.

.... Respondents

(By Advocate: Sh. M.M. Sudan)



O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Heard both the parties.

2. OA is squarely covered by judgment in OA-576/2002. Applicant also seeks benefit of that judgment in addition to that as well as the benefit of letter dated 11.6.2002 issued by the department. Sh. Sudan says he has to verify the letter dated 11.6.2002.

3. Considering these aspects, we allow this OA with the additional relief that if the letter dated 11.6.2002 is found to be genuine, then the benefit of this also be granted to the applicant. OA is accordingly disposed of.

(M. P. SINGH)
Member (A)

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(KULDIP SINGH)
Member (J)